

मैसर्स बूटस कम्पनी इण्डिया लिमिटेड,
बम्बई द्वारा घटिया दवाइयों का
निर्माण

4269. श्री निहाल सिंह : क्या स्वास्थ्य और परिवार कल्याण मंत्री जीवन रक्षक दवाइयों का निर्माण कर रही कम्पनियों के संबंध में 9 दिसम्बर 1980 के प्रतारंकित प्रश्न संख्या 3063 के संबंध में दिए गए उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या मैसर्स बूटस कम्पनी इण्डिया लिमिटेड बम्बई में घटिया दवाइयों के निर्माण के संबंध में नौ बार शिकायत मिली है ; और

(ख) यदि हाँ, तो उस कम्पनी में प्रत्येक बार घटिया दवाइयों के नाम क्या है, और सरकार ने कम्पनी के विरुद्ध क्या कार्यवाही की है ?

स्वास्थ्य और परिवार कल्याण अंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर) :
(क) और (ख). सूचना एकत्र की जा रही है और समा पटल पर रख दी जायगी ।

Underground Naga_s Sanctuary in
Burma

4270. SHRI S. B. SIDNAL:

SHRI SONTOSH MOHAN
DEV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the underground Naga_s have made their sanctuary in across the International borders inside the Burmes_e territory;

(b) if so, whether Government propose to take up the matter with the Government of Burma; and

(c) the detail_s thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The Government are aware that the Indian Naga hostiles have some presence in Burma which gives them a continued capacity to create trouble inside our country.

(b) and (c). The Government have, from time to time, communicated all available information about hostile Nagas and requested the Government of Burma to take necessary action against such elements in keeping with their policy of not permitting their soil to be used against a friendly neighbour. The Burmese authorities have been exerting increasing pressure on these elements in order to force them to leave their territory.

Dacoities in Trains in U.P. and Bihar

4271. SHRI ERA MOHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of trains looted by dacoits in U.P. and Bihar from January, 1980 till date;

(b) the nature and the value of goods looted;

(c) the number of deaths, if any in the course of dacoity;

(d) the result of investigation in each case as to the number of dacoit arrested and the property recovered;

(e) whether such occurrence has taken place elsewhere in other States; and

(f) if so, the protective measures taken by the Indian Railways to prevent such dacoity menace?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) 24 and 41 cases of

dacoity were reported in running trains in Uttar Pradesh and Bihar respectively from January, 1980 to February, 1981.

(b) Cash, clothes, ornaments, watches and other personal belongings worth Rs. 2,89,139.35 and Rs. 3,23,644 were looted from running trains by dacoits in Uttar Pradesh and Bihar respectively.

(c) In the above incidents, 3 persons were killed in Uttar Pradesh.

(d) 59 dacoits in Uttar Pradesh and 110 dacoits in Bihar were arrested and property worth Rs. 24,439 and Rs. 36,450 respectively were recovered in these cases.

(e) Yes.

(f) The Railways are deeply concerned over the occurrences of crimes being committed on the passengers. But the Railway has no jurisdiction over the matters of law and order which is, under Constitution, a State subject. However, the Railways in co-ordination with the State Governments are making all out efforts to protect passengers. Besides, deployment of 2,000 RPF personnel in assisting Government Railway Police in escorting trains, beat patrolling at stations/platforms/waiting halls, checking of night trains by officers, posting of pickets at vulnerable stations are being done. Vestibuled doors of coaches are kept closed between 2200 hrs. and 0600 hrs. TTEs/Attendants/Conductors have instructions to remain vigilant and prevent

entry of unauthorised persons into the coaches, particularly in reserved compartments.

Increase in Crime, in Eastern Railways

4272. SHRI JANARDHANA POOLJARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that crimes ranging from wagon breaking to pilferage of booked consignments are on the increase on the Eastern Railway;

(b) if so, the number of wagon breaking incidents during 1979 and 1980 which took place and loss to Railways due to these incidents during this period;

(c) the reasons for increase in incidents; and

(d) what steps have been taken and proposed to be taken by Government to tackle the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The number of cases of wagon breaking, pilferage, etc. of booked consignments have no doubt increased in 1980 on the Eastern Railway, when compared with 1979. But in consideration of the value of the property stolen, the trend is decreasing as may be seen from the undermentioned table:—

	1979		1980	
	No. of cases	Value of property stolen (Rs.)	No. of cases	Value of property stolen (Rs.)
Running Train Theft	241	13,94,404	336	17,76,373
Yard Theft	228	18,47,523	260	16,76,609
Goods Parcel Platform theft	37	42,825	22	19,906
Pilferage	11,776	91,77,937	13,055	40,92,280
Total	12,232	1,24,62,689	13,668	75,65,170